

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 896
TO BE ANSWERED ON 23.07.2026

MSME REGISTERED ON UDYAM REGISTRATION PORTAL IN TAMIL NADU

896. SHRI R. DHARMAR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the total number of MSMEs registered on the Udyam Registration Portal during the last three years in the State of Tamil Nadu;
- (b) the details of funds allocated, released and utilized under major MSME schemes during the said period;
- (c) the steps taken to improve access to institutional credit, technology, skill development and market linkages for MSMEs;
- (d) whether Government has taken measures to address delayed payments to MSMEs under the Micro, Small and Medium Enterprises Development Act, 2006; and
- (e) the impact of these initiatives on employment generation and MSME growth across the country?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a): The Ministry of MSME launched Udyam Registration Portal (URP) on 01.07.2020 to facilitate ease of registration for MSMEs. As per data available on Udyam, since inception of the Portal till 30.06.2026, more than 8.84 crore MSMEs are registered and have reported an employment of more than 39.2 crore. The total number of MSMEs registered on URP and UAP during last three years in the state of Tamil Nadu are as below:

Financial Year	No. of MSME registered
2023-24	17,67,156
2024-25	16,64,365
2025-26	13,82,933

(b) & (c): The Ministry of MSME implements Central Sector Schemes and does not allocate funds to states/UTs. Ministry of MSME is implementing several schemes and programmes for the growth, sustainability, revival and employment generation of MSMEs across the country. These inter alia include Credit Guarantee Scheme (CGS), Self Reliant India (SRI) Fund, Prime Minister's Employment Generation Programme (PMEGP), Micro and Small Enterprises-Cluster Development Programme (MSE-CDP), Entrepreneurship Skill Development Programme (ESDP), Procurement and Marketing Support Scheme (PMSS), International Cooperation scheme, Tool Rooms, Technology Centre System Programme, National SC/ST Hub (NSSH), MSME Champions, Raising and Accelerating MSME Performance (RAMP) Programme, PM Vishwakarma etc.

The details of the some of the major scheme-wise benefits extended in the state Tamil Nadu are as below:

CGS- Guarantees approved in Tamil Nadu			
Year	No. of guarantees approved	Amount approved (in Rs. Crore)	Estimated Employment Generated (in lakh)
2023-24	113,815	15,061	4.12
2024-25	179,817	21,447	5.35
2025-26	153,804	30,072	7.40

PMEGP: Number of Units assisted under PMEGP in Tamil Nadu			
Year	No. of Units Assisted	Margin Money Subsidy (Rs. Cr.)	Estimated No. of Employment Generated
2023-24	6,814	198.72	61,326
2024-25	3,949	121.15	35,541
2025-26	7,216	199.35	64,944

SRI Fund: since inception till 30.06.2026		
Year	No. of Investee Companies	Fund Investment (in Rs. Crore)
2023-24	8	340.05
2024-25	3	7.34
2025-26	1	83.82

Under RAMP, since inception of the scheme till date, a total budget of Rs.177.26 crore has been approved, out of which Rs.94.16 crore has been disbursed.

(d) & (e): As per Section 15 of the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006 payment to the MSEs is to be made within 45 days. Under the provisions of this Act, MSEFCs have been set up in the States/UTs to deal with cases of delayed payments of the MSEs. Government has taken a number of steps to ensure timely payments to MSEs, including:

- i. Ministry of MSME launched SAMADHAAN Portal on 30.10.2017 (<http://samadhaan.msme.gov.in/MyMSME/MSEFC/MSEFCWelcomer.aspx>) for filing of grievances and monitoring of outstanding dues to the Micro and Small Enterprises from the buyers of goods and services. The Ministry of MSME created a special sub-portal within SAMADHAAN Portal on 14.06.2020, after the Aatma Nirbhar Bharat announcements, for reporting the dues and monthly payments by Central Ministries/Department/Public Sector Enterprises to MSMEs.

- ii. Government launched Online Dispute Resolution (ODR) portal on 27.06.2025 with the objective of ensuring speedy, cost-effective, and transparent resolution of delayed payment disputes involving MSEs. With effect from 15.10.2025, all fresh cases related to delayed payments are filed by MSEs on the MSME ODR. As on 14.07.2026, the total number of cases registered on ODR Portal are 26,997 of which 4,470 case have been resolved.
- iii. Introduction of a pre-litigation, dialogue-based mechanism under the ODR framework encourages voluntary mediation, conciliation or negotiation between the buyer and seller before the matter proceeds to formal adjudication by MSEFCs.
- iv. Government vide notification S.O. 4845(E) dated 07.11.2024 has directed CPSEs and all companies with the turnover of Rs. 250 Crore or more to on-board the Trade Receivables Discounting System (TReDS), an electronic platform for facilitating the discounting of trade receivables of MSMEs through multiple financiers.
- v. Government vide notification S.O. 3507(E) dated 30.06.2026 has mandated all the CPSEs to onboard on any one of the Trade Receivables Discounting System (TReDS) platform.

It is pertinent that during the last 3 years, the number of MSME's registered on Udyam Registration Portal (URP) and Udyam Assist Platform (UAP) has increased from 1.65 crore (as on 01.04.2023) to 8.84 crore (as on 30.06.2026) with recorded employment of 28.39 crore during the same period.
